

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - I,
MUMBAI

T.C.P. (IB) 921 (MB)/2017

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI RAVIKUMAR DURAIASAMY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.06.2018**

NAME OF THE PARTIES: **JCC Infrastructure Pvt. Ltd.**

v/s.

DBM Geotechnics & Constructions Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

10. T.C.P. (IB) 921 (MB)/2017

Counsel for both the parties present.

By the Order of the Bench, this matter is adjourned to 20.07.2018

Sdl-

RAVIKUMAR DURAIASAMY
Member (Technical)

Sdl-

M. K. SHRAWAT
Member (Judicial)